

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3269**  
ANSWERED ON 29.03.2023

**PM PUBLIC DEVELOPMENT PROGRAM**

3269. DR. SANTANU SEN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) details of the funds allocated and utilized under Prime Minister's Public Development Program in last five years, year-wise, State-wise;
- (b) whether Government is planning to increase its funds on the basis of increasing population, if so details thereof and if not, the reasons therefor; and
- (c) whether Government is planning to add more schemes for minorities welfare and development, if so, details thereof and if not, the reasons therefor?

**A N S W E R**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the State Governments/ Union Territory (UT) Administrations on a fund sharing pattern and the projects are implemented and managed by the concerned State/ UT Government. The infrastructure built up under the scheme is for the benefit of all people living in the area. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance

Commission Cycle. The year-wise and state-wise details of funds released under PMJVK during the last five years, state-wise is available on the website of the Ministry [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

(c) The schemes/programmes implemented by the Ministry in brief, are as under:

**(A) Educational Empowerment Schemes**

- (1) Pre-Matric Scholarship Scheme
- (2) Post-Matric Scholarship Scheme
- (3) Merit-cum-Means based Scholarship Scheme

**(B) Employment and Economic Empowerment Schemes**

- (4) Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS)
- (5) Equity to National Minorities Development and Finance Corporation (NMDFC) for providing concessional loans to minorities.

**(C) Special Schemes**

- (6) Jiyo Parsi: A scheme for reversing the population decline of Parsis in India.
- (7) Qaumi Waqf Board Taraqqiati Scheme (QWBTS) and Shahari Waqf Sampatti Vikas Yojana (SWSVY).
- (8) Research/Studies, Dissemination, Monitoring and Evaluation of Development Schemes including Publicity

**(D) Infrastructure Development Schemes**

- (9) Pradhan Mantri Jan Vikas Karyakram (PMJVK)

The details of all the above mentioned schemes are available on the website of the Ministry i.e. [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

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